NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal No. 10/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2016

NAME OF THE PARTIES: Shri Adil D. Karkaria

M/s. Sulzer India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59 of the Companies Act 1956.

NAME | Camol Agour AR- Pehnone

DESIGNATION

SIGNATURE

Order

CP. No. 10/58, 59/NCLT/MB/MAH/2016

At request of professional appearing on behalf of the Petitioner, list this matter on 22nd August, 2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 17th August, 2016.